

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:94

ANSWERED ON:29.11.2005

VIOLENCE IN ASSAM

Das Gupta Shri Gurudas;Singh Shri Mohan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Union Government has received reports from Assam Government regarding cases of killing of Assam tribals;
- (b) if so, the details thereof;
- (c) the elements found involved in such incidents;
- (d) the number of persons who lost their lives and the details of loss of property suffered in such incidents;
- (e) the details of the assistance provided by the Government to affected persons; and
- (f) the measures adopted by the Union Government to check the recurrence of such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 94 FOR 29.11.2005 RAISED BY SHRI GURUDAS DASGUPTA AND SHRI MOHAN SINGH REGARDING VIOLENCE IN ASSAM.

(a) & (b): Reports of violence between two different tribes namely Karbis and Dimasas in Karbi Anglong district have been received from Government of Assam.

(c): The violent activities are suspected to have been abetted by the militant groups of the particular tribes.

(d): So far, 92 persons have lost their lives and more than 2000 houses have been destroyed.

(e): The State Government has undertaken rehabilitation measures which include sanction of Rs. 3 lakh as ex-gratia grant to the next of kin of the victim; providing gratuitous relief to the affected families; and rehabilitation assistance for construction of houses. Central Government is committed to reimburse the expenses to State Government at the prescribed scales.

(f): The situation is being closely monitored by the Government. Additional Central Police Forces and State Police have been deployed in Karbi Anglong District to control the violence. The State Government has been advised to strengthen the police in the area by setting up additional police stations and augment the road network in the district. State Government has also been advised to strictly enforce the cease-fire ground rules signed with the militant outfits in association with the Central Police Forces.